

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-124

Rst.A-1/2021

In

IB-544(ND)/2020

IN THE MATTER OF:

M/s. Sheetal Impex Pvt. Ltd..

Vs.

Shree Swastic Sales Corporation Pvt. Ltd.

...FINANCIALCREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 17.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 19.08 .2021.


(Madhu Narula)
Court Officer